

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 247 & 248 of 2013 in
DFR No. 247 of 2013

Dated : 12th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

D.P. Chirania ...Appellant(s)
Versus

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

For the Appellant(s) : Mr. D.P. Chirania

ORDER

We entertain a doubt with regard to the maintainability of the Appeal.

Post the matter on 14.08.2013.

(Justice Surendra Kumar)
Judicial Member

ts/mk

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson